

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).24516/2005

J. NARAHARI CHARI Petitioner(s)

VERSUS

B.R. JAIN (D) BY LRS. Respondent(s)
(With prayer for interim relief and office report)

Date: 31/07/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Gaichangpou Gangmei, Adv.
Mr. Sridhar Potaraju, Adv.

For Respondent(s)

Mrs.D. Bharathi Reddy, Adv.

UPON hearing counsel the Court made the following
O R D E R

Dasti report in respect of the LR Nos.(i) to (v) of deceased respondent No.1(a) is awaited.

Notice be reissued to unserved respondent Nos.1(b) and 1(c) through the concerned District Court in addition to postal service.

List again on 20.9.2013.

| | | (M.A. SAYEED) |
| | | REGISTRAR |